

- (e) the corrective measures taken by Government in this regard?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) and (b) Yes, Sir. According to the information furnished by the Office of the Development Commissioner (Handlooms), 43.32 lakh handloom weavers and ancillary workers are engaged in handloom weaving activities as per the 3rd Handloom Census of India (2009-10).

(c) and (d) Under the Minimum Wages Act, 1948, Handloom Sector comes under the State sphere and the State/UT Governments are the appropriate Governments to fix/revise the rate of minimum wages for workers in this sector. The payment of minimum rates of wages to these workers are to be statutorily ensured by the State/UT Governments as per the provisions contained in the Minimum Wages Act, 1948.

According to the information available in the Ministry of Labour and Employment, 25 States/Union Territory Governments have notified Textile Industry, Readymade Garment Manufactory, Handloom Industry, Power loom Industry and Khadi and Village Industry as a Scheduled Employment under the Minimum Wages Act, 1948. No specific Information is available in the Ministry of Labour and Employment about the denial of minimum wages and violation of labour laws in this sector.

(e) The Minimum Wages Act contains provision for penal action for violation of the Act. The officers designated as Inspectors are empowered to carry out necessary measures under the Act. At the first instance they advise the defaulting employers to make payment of the shortfall of wages. In case of non-compliance of the advice, there are provisions of prosecution in the Act against the defaulting employers.

Creating 500 million skilled workmen by 2022

130. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Government's ambitious target to create the 500 million skilled workmen by 2022 is practically possible;
- (b) if so, what is the strategy and plan to achieve the target; and
- (c) what is the achievement till today?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) and (b) To achieve the ambitious target to create 500 million skilled

workmen by 2022, Government has set up a “National Skill Development Mission” to bring about a paradigm shift in skill development efforts.

The Mission encompasses and converges the efforts of several line ministries of the Central Government, State Governments and the activities in the private sector supported by the following three institutions:

- (i) The Prime Minister’s National Council on Skill Development under the chairmanship of Hon’ble Prime Minister, to review the spectrum of skill development efforts for policy direction; (ii) “National Skill Development Coordination Board” under the chairmanship of Hon’ble Dy. Chairman Planning Commission to enumerate strategies to implement the decisions of PM’s council; and (iii) “National Skill Development Corporation” (NSDC), a non profit company under the Companies Act, 1956, of which 49% of equity base is contributed by the Central Government while 51% by the private sector. The corporation is expected to meet the skill training requirements of the labour market including that of unorganized sector.

As a part of Mission, Government has also approved National Policy on Skill Development (NPSD) in February, 2009, a guiding document for skill development programmes in the country.

The policy has set a target for skilling 500 million persons by the year 2022. The details of target for different Ministries/Departments are given in Statement (*See below*). Concerned Central Ministries/Departments are making their own strategies and plan to achieve the target by involving respective Departments of State Governments and other stake holders.

- (c) Office of the Adviser to the Prime Minister National Council on Skill Development have been set up to monitor the achievement in terms of skilled persons *w.e.f.* FY2011-12 and they have set year-wise target for country. The achievement for FY2011-12 is 45.68 lakh against the target of 46.53 lakh.

Statement*The details of targets of different Ministries/Departments*

| Ministry/Department/ Organisation | Projected number of trained persons by the year 2022 (in million) |
|--|--|
| National Skill Development Cooperation | 150 |
| Labour and Employment | 100 |
| Tourism | 5 |
| Textiles | 10 |
| Road Transport and Highways | 30 |
| Rural Development | 20 |
| Women and Child Development | 10 |
| Agriculture | 20 |
| HRD Higher Education HRD Vocational Education | 50 |
| Heavy Industry | 10 |
| Urban Development | 15 |
| Information Technology | 10 |
| Food Processing | 5 |
| Construction Industry Development Council (under Planning Commission) | 20 |
| Health and Family Welfare | 10 |
| Micro Small and Medium Enterprises | 15 |
| Social Justice and Empowerment | 5 |
| Overseas Indian Affairs | 5 |
| Finance-Insurance/Banking | 10 |
| Consumer Affairs | 10 |
| Chemicals and Fertilizers | 5 |
| Others (Power, Petroleum etc.) | 15 |
| TOTAL | 530 |